SHRI D. SANJIVAYYA: We have already made it very clear while communicating the Government Resolution to the employers both in the public and private sectors that they should continue to pay the bonus.

## COMPLAINTS AGAINST EXECUTIVE OFFICER, CANTONMENT BOARD, ALLAHABAD

- ♦218. SHRI J. C. CHATTERJI: WUI the Minister of DEFENCE be pleased to state:
- (a) whether Government have received any complaints from the residents and from elected members of the Cantonment Board, Allahabad, against the Executive Officer;
- (b) if so, what was the nature of complaints received; and
  - (c) what action has been taken thereon?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

- (b) The nature of the allegations against the Chief Executive Officer is broadly as follows:
  - (i) Improper handling and finalisation of tenders;
  - (ii) Incorrect recording and alterations in the minutes of the Board meetings.
- (c) Enquiry into these allegations has been made and proceedings have just been received and are under examination.
- \*219. [The questioner (Shri U. S. Dugal) was absent. For answer, vide col. 1567 infra.]
  - •220. [Withdrawn]

## COMMITTEE ON BROADCASTING AND INFORMATION MEDIA

to Questions

- ◆221. SHRI M. C. SHAH: Will the Minister of Information and Broadcasting be pleased to state:
- (a) whether the Committee on. Broadcasting and Information Media has submitted its report; and
- (b) if so, what are the main re commendations of the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION ANT>BROADCASTING (SHRI C. R. PATTABHI RAMAN): (a) and (b) The Committee has taken up All India Radio in the first instance. An interim report on i\*adio coverage for border areas has just been received and is under consideration.

SHRI M. C. SHAH: May I know the general nature of criticism which led to the formation of this Committee?

- SHRI C. R. PATTABHI RAMAN: The terms of reference were read by me quite often in this House. They are very wide terms of reference. This is a Committee which is going to review the various media of communication and they are going to submit their report and suggest suitable measures. They have already submitted an interint report.
- SHRI M. C. SHAH: What are the terms of reference?
- SHRI C. R. PATTABHI RAMAN: They have been read before. There are six or seven items in the terms of reference. To determine

MR. CHAIRMAN: Do you want all the terms of reference to be read?

SHRI M. C. SHAH: It must be laid on the Table.

SHRI C. R. PATTABHI RAMAN: It has already been laid.